

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 26
129/241- 242/PB/PB/2021

IN THE MATTER OF:

Rikhab Chand Jain

.... Petitioner/Applicant

v.

Ambassador Construction Pvt Ltd
& Ors.

.... Respondent

Order Under Section 241-242

Order delivered on 18.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Petitioner : Adv. Tushar

For the Respondent : Adv. Sudha Sachdev For R-1 to R-4

ORDER

List the matter for dismissal on 13.09.2023.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

18.05.2023
Lalit